

>

Title: Need to bring a Central legislation to regulate the service conditions of Nurses working in various parts of the country.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Nurses constitute a vital part of medical sector everywhere in the world. A society cannot withstand without their service. But they are being dishonored and harassed in society. Nursing is such an area that can afford employment to lakhs of youth in the country, where unemployment is a major challenge. But those who select the nursing field, are always belong to average family, whose parents expect job surety and a stable income after the completion of the course and it is a fact that more than 95% of the nursing students finish their course with the help of educational loan. But once they complete the course, they are forced to work, mostly in private hospitals with a very low remuneration and inflexible service conditions which accompany a bond with hospital management. Under these circumstances, they are being forced to work over time with meagre compensations. Their service is considered as very precious, and at the same time they are facing miserable conditions, in every part of the country. Unfair working conditions, low salary and oppressive working

Schedules are the major problems in this field. Indeed these are utter violations of human rights. Hence, the Central Government should bring a legislation to ensure legitimate salary, justifiable service rules and regulations along with better occupational circumstances for the Nurses in national perception.